



IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

35.

C.P. (IB)/1123(MB)2022

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **15.05.2024**

NAME OF THE PARTIES:

Bank of Maharashtra

Vs.

Sharad Sudhirrao Khandar

SECTION: 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

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**ORDER**

1. Ms. Raina Birla, Ld. Counsel for the Financial Creditor present through VC. Mr. Atishay Jain i/b. Adv. Kunal Kanungo, Ld. Counsel for the Personal Guarantor present through VC.
2. Heard Ld. Counsel for the both parties. **Reserved for Orders.**

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)